

(c) whether there is any proposal to introduce a comprehensive scheme for free medical aid to them and if so, the details of the scheme?

THE MINISTER OF STATE OF THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Government is not aware of any such scheme.

(b) Does not arise.

(c) The Government do not have any information on this subject. However, free medical aid to the poor and needy is available in all Central Government hospitals.

T.B. Centre in each district in Andhra Pradesh

2851. SHRI GOPALA RAO RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government consideration to set up Tuberculosis (T.B.) Centres in every district of the country;

(b) if so, the details of the scheme and the allocations made for that purpose; and

(c) the Centres/places/districts selected to set up T.B. Centres in Andhra Pradesh and the amount earmarked for that purpose?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b) The scheme of establishment of Tuberculosis Centre in the districts are included in State Plan Sector. As such no financial assistance was provided for this purpose. So far 366 districts TB Centres have been established in the country. Anti TB Drugs/material and equipments are supplied to the State and Union Territories under the National T.B. Control Programme.

(c) All the 23 districts of Andhra Pradesh have fulfilled Districts TB Centres.

Irregularities in C.I.H.

2952. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Committee has been appointed to look into the serious charges of irregularities in the C.I.H.;

(b) if so, what are the details of the charges along with the terms of reference of the Committee; and

(c) by when the Committee is likely to submit its report?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) to (c) An internal committee of two officers of the Ministry has been constituted to look into the complaints received about alleged financial/administrative irregularities in the Kendriya Hindi Sansthan, Agra. The Committee would be visiting the Kendriya Hindi Sansthan, Agra, in the middle of December 1986 and is expected to submit its report soon thereafter.

Foreign visits of V.C., Jawaharlal Nehru University

2953. SHRI SAGAR RAYKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Vice-Chancellor of the Jawaharlal Nehru University has recently visited some foreign countries;

(b) whether it is also a fact that the Government of India had prohibited the Vice-Chancellor to visit any foreign country;

(c) if the answer to parts (a) and (b) above be in the affirmative, what action Government propose to take in the matter;

(d) what is the number of times, the Vice-Chancellor, Jawaharlal Nehru University visited foreign countries since the took over as Vice-Chancellor of the University; and

(e) what are the reasons for these visits and what is the expenditure incurred on each of these visits?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d and e) A statement indicating the foreign visits made by the present Vice-Chancellor since his taking over in March 1983, the purpose of the visit, and the financial support given by the JNU is attached, as reported by the University. [See Appendix CXL, Annexure No. 104]

Complaints against Vice-Chancellor and Registrar of J.N.C.

2854. SHRI SAGAR RAYKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have received any complaints regarding charges of corruption against the Vice-Chancellor and the Registrar of the Jawaharlal Nehru University; and

(b) if so, what are the details thereof and the action taken by Government in regard thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) Does not arise.

Condition of Majnoo Ka-tilla to Nand Nagari road in Delhi

2855. SHRI CHATURANAN MISHRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is fact that road from Majnoo Ka Tilla (King Road) to Nand-Nagari via Wazirabad bridge in Delhi is in a very bad shape requiring immediate repairs;

(b) whether Government are aware that a number of accidents have taken place on this road; and

(c) if so, what steps are being taken to undertake repairs of this road?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The Executing Agency i.e. Public Works Department (Delhi Administration) has reported that surface of the road has developed some cracks.

(b) Public Works Department (Delhi Administration) and Traffic Police have reported that some accidents have taken place on the road;

(c) Repairs on the road have been taken up by Public Works Department (Delhi Administration). Also steps like closing of gaps and fixing of guard-rails are being taken to prevent accidents.

Selection of Chief Executive of Cochin Shipyard Limited

2856. SHRI D. B. CHANDRE GOWDA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government propose to reconstitute the Board of Directors of Cochin Shipyard Limited; and

(b) if so, what are the details of the proposal?